

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT – I**

ITEM No.116  
C.P.(IB)/50(AHM)2023

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Suwarna Buildcon Pvt Ltd  
V/s  
Sadbhav Engineering Ltd

.....Applicant

.....Respondent

**Order delivered on 17/04/2024**

**Coram:**

Mr.Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant :Mr.Jaimin R Dave, Adv.  
For the Respondent :Mr.Navin Pahwa, Sr. Adv a.w. Ms. Pragati Bansal Adv

**ORDER**

Ld. Counsels appearing for the applicants and submits that he is led by Sr. Adv. Mr. Rashesh Sanjanwala who is not available today. Hence, request for adjournments which is not opposed by the opposite counsel.

Re-list on 15.05.2024

-sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**